

(b) 784.

(c) Those who remain at the maximum of the scale for a period of two years are given stagnation increments. The recommendation of the Third Pay Commission that the scale of Rs. 330-480 should replace the existing scale of Rs. 150-240 is under consideration of Government along with other recommendations of the Commission.

**Promotion of Railway Signallers to the Posts of A.SJVs.**

1153. SHRI SANAT KUMAR RAHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that previously Assistant Station Masters were promoted from Railway Signallers and were given an increment at the time of promotion;

(b) if so, whether Signallers are at present promoted to the posts of Assistant Station Masters with one increment; and

if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c) 25% vacancies of Assistant Station Masters in scale Rs- 130-240 are filled by promotion of Signallers in scale Rs. 110-200.

The pay of Signallers on promotion as Assistant Station Masters is fixed so as to ensure a minimum increase of Rs. 12/- or a starting salary of Rs. 150/- whichever is more beneficial.

**Partnership in Petro-Chemical Units**

1154. SHRI IBRAHIM KALANIYA:  
SHRI Y. K. MAKWANA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Government of Gujarat submitted proposals for partnership in petro-chemical downstream Units for participation in production of Alkylate and Ethylene-Glycol; and

(b) if so, the decision taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SHINGH): (a) Yes, Sir.

(b) Since separate companies for the Detergent Alkylate and Ethylene Glycol plants are not being set up, it was not possible for Government of India to consider State Government's participation.

**Criminal cases filed in Delhi Courts**

1155. SHRI SALAM TOMBI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of cases filed in Delhi Courts during the last three years relating to offences committed under Sections 210/420/120B IPC: and

(b) the number of cases of this nature which were taken up in appeals in Delhi High Court during 1969?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) 1672

(b) 8.

**Composition site Selection Committee**

1156. SHRI VI. K. MOHTA: Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given in the Starred Question No. 23 given in the Rajya Sabha on the 30th April, 1973 and state the composition of the Site Selection Committee and the period likely to be taken by the Committee to submit its report to Government?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): The composition of the Site Selection Committee is as follows:

*Chairman*

1. Shri N. Tata Rao,  
Member (Thermal),  
CW&PCiPW)